

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 362 of 2017

Dated: 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Federation of Karnataka Chambers of Commerce and
Industry (FKCCI)**

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Ms. Sonia Parween

Counsel for the Respondent(s) : Mrs. Swapna Seshadri for R-1
Mr. Shahbaaz Hussain
Mr. Fahad Khan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13.11.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj